

**Incidents of Wagon-breaking on Eastern Railways**

2309. SHRI JYOTIRMOY BASU : Will the Minister of RAILWAYS be pleased to state :

(a) the number of incidents of wagon breaking in the Eastern Railway, year-wise during the last three years;

(b) the value of property lost, destroyed or stolen through wagon breaking in the Eastern Railway, year-wise, during the last three years;

(c) the causes of decrease or increase in the incidents of wagon breaking;

(d) whether it is a fact that some of the officers of the Railway Protection Force are suspected to be aiding and abetting these anti-social activities;

(e) whether the R. P. F. staff of Howrah Division II, Eastern Railway, sometime ago, addressed a letter to the then Railway Minister, charging some top officials of that Division with aiding and abetting wagon-breaking;

(f) whether in support of their allegation, the staff of Howrah Division II cited a number of concrete instances of wagon-breaking with the assistance of the Officer Commanding, R. P. F.; and

(g) if so, what action, if any, has been taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI NANDA):

(a)	Year	No. of incidents
	1967	397
	1968	411
	1969	431
(b)	Year	Value of property lost or stolen
		Rs.
	1967	3,88,822
	1968	4,99,890
	1969	5,24,503

(c) The general economic distress and deterioration of law and order situation in certain areas.

(d) No

(e) No

(f) No

(g) Does not arise.

**Non-official Experts/Directors of Public Undertakings**

2310. SHRI JYOTIRMOY BASU: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the names of the public sector undertakings under his Ministry which have non-official representatives in their Boards of Directors as on the 31st of January, 1970;

(b) the name and profession of each non-official representative serving as Director in each public sector undertaking under his Ministry;

(c) the full particulars of the non-official experts serving in the Board of Directors of each public sector undertaking under his Ministry;

(d) whether Government are contemplating to take more non-official experts in the Boards of Directors of the public sector undertakings under his Ministry; and

(e) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (e). Information is being collected and will be laid on the Table of the House.

**Production of Tractors**

2311. SHRI JYOTIRMOY BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the value and number of tractors produced in India year-wise from 1967-68 to 1969-70;

(b) the share of indigenous production and imports in the total supply of tractors at the end of 1973-74;